

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 655
ANSWERED ON 22ND JULY, 2021**

COMPENSATION FOR DAMAGES CAUSED BY LANDSLIDES

655. SHRI INDRA HANG SUBBA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) **whether there is any special provision for compensation for damages caused by landslides beyond reserve line or acquired land during construction of National Highways in mountainous terrain in the country; and**
- (b) **if so, the details thereof and if not, the reasons thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b): **Government of India in Ministry of Road Transport and Highways (MoRTH) develops and maintains National Highways and ensures their upkeep within the Right of Way acquired. All necessary measures are included to prevent any damage to the NH and it's structures. As per the provisions of contract agreement, the required ROW is handed over to the EPC contractor for execution of the work. It is the responsibility of the contractor to design and execute the construction work as per the available ROW and taking measures to protect the slopes to avoid any landslide while cutting the slopes.**
